

9

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**


CA(CAA) NO.258/KB/2017  
CORAM: Hon'ble Member (J) Ms. Manorama Kumari

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company		Tinnevely Tuticorin Investments Ltd		
Under Section		230-232 (Am)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	


1. Manju Bhutera, Adv
2. Nikhil Jhanghramwala, Adv
3. Ravi Asopa, Adv

} Applicant

  
10/08/17

1. Avijit Dey
2. Noelle Banerjee

} Interveners

  
10.08.17

10-08-2017 – CA (CAA) No. 258/KB/2017 – Tinnevely Tuticorin Investments Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioners as well as on behalf of the Respondents are present.

The Ld. Lawyer of the Respondents have completed her part of the argument, being the intervenor to the scheme of arrangement proceeding.

Fix 28-08-2017.

MANORAMA KUMARI  
MEMBER(J)